

Name of the corporate debtor: Shaila Clubs and Resorts Private Limited; Date of commencement of CIRP: 29<sup>th</sup> October, 2021; List of creditors as on: 30<sup>th</sup> April, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
FC-1	1. Mrs. Meghana Rajeev Kore 2. Sakshi Rajeev Kore 3. Master Dev Rajeev Kore through mother and legal guardian Mrs. Meghana Rajeev Kore	15.11.2021	37670410.96	35900000	Unsecured FC	-	-	17.79004786	-	-	1770410.96	0
FC-2	Savannah Lifestyle Private Limited (Borrowing Agreement)*	26.11.2021	244355614.25	50000000	Unsecured FC	-	-	24.77722543	-	-	0	194355614.3
FC-3	Savannah Lifestyle Private Limited (High court order)	29.11.2021	35123200.00	32044493	Unsecured FC	-	-	15.87947253	-	-	3078707	0
FC-4	Savannah Lifestyle Private Limited (Security Deposit)	29.11.2021	6000000	0	Unsecured FC	-	-	0	-	-	6000000	0
	<b>Total</b>		<b>323149225.21</b>	<b>117944493</b>							<b>10849117.96</b>	<b>194355614.3</b>